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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Scheduled Tribes Finance and Development Corporation and the Ministry of Tribal Affairs for the year 2012-2013.

(Placed in Library, See No. LT –6677/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA PATEL): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

Memorandum of Understanding between the Hindustan Copper Limited and the Ministry of Mines for the year 2012-2013.

(Placed in Library, See No. LT –6678/15/12)

(2) Memorandum of Understanding between the National Aluminium Company Limited and the Ministry of Mines for the year 2012-2013.

(Placed in Library, See No. LT –6679/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of my colleagues, Shri S.S. Palanimanickam, I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Securities and Exchange Board of India, Mumbai, for the year 2010-2011, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT –6680/15/12)

(3) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2011 together with Auditor's Report thereon:-

- (i) Durg Rajnandgaon Gramin Bank, Rajnandgaon
- (ii) Kshetriya Kisan Gramin Bank, Mainpuri
- (iii) South Malabar Gramin Bank, Malappuram

(Placed in Library, See No. LT –6681/15/12)

(4) A copy of the Consolidated Review (Hindi and English versions) of the Performance of the Regional Rural Banks for the year ended 31st March, 2011.

(Placed in Library, See No. LT –6681 A/15/12)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:-

- (i) The Regional Rural Banks (Appointment and Promotion of Officers and Employees) Amendment Rules, 2011 published in Notification No. S.O. 2771(E) in Gazette of India dated 12th December, 2011.
- (ii) The Malwa Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F.No. MGB/Regulation/1/2011 in Gazette of India dated 14th October, 2011.
- (iii) The Balia Etawah Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. H.O./2011/10/PRS/1086 in Gazette of India dated 5th November, 2011.

(Placed in Library, See No. LT –6682/15/12)

(6) A copy of the Life Insurance Corporation (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R.2 in weekly Gazette of India dated 7th January, 2012 under sub-section (3) of Section 48 of the Life Insurance Corporation of India Act, 1956.

(Placed in Library, See No. LT –6683/15/12)

(7) A copy of the Notification No. F. No. IRDA/RI/1/57/2012 (Hindi and English versions) published in Gazette of India dated 21st March, 2012, specifying the percentage and terms and conditions for reinsurance cessions to the "Indian Reinsurer" in compliance with Section 101A of the Insurance Act, 1938 under Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

(Placed in Library, See No. LT –6684/15/12)

(8) A copy of the Notification No. G.S.R.308(E) (Hindi and English versions) published in Gazette of India dated 19th April, 2012 together with an explanatory memorandum regularizing the availment of CENVAT Credit of duty of excise paid on the process of cutting, slitting and printing of aluminium foils, falling under heading 7607 of the first Schedule to the Central Excise Tariff Act, notwithstanding that the process of cutting, slitting and printing of aluminum foils was held as not amounting to manufacture by the Central Excise and Service Tax Appellate Tribunal, subject to certain conditions, under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT –6685/15/12)

(9) A copy of the Income-tax (4th Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. S.O.694(E) in Gazette of India dated 30th March, 2012 under section 296 of the Income Tax Act, 1961, together with an explanatory memorandum.

(Placed in Library, See No. LT –6686/15/12)

(10) A copy of the Publication of Daily Lists of Imports and Exports (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 119(E) in Gazette of India dated 5th March, 2012 under section 159 of the Customs Act, 1962, together with an explanatory memorandum.

(Placed in Library, See No. LT –6687/15/12)

(11) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992.

- (i) The Securities and Exchange Board of India (Portfolio Managers) (Amendment) Regulations, 2012 published in Notification No. F.No. LAD-NRO/GN/2011-12/37/3689 in Gazette of India dated 10th February, 2012.
- (ii) The Securities and Exchange Board of India (Debenture Trustees) (Second Amendment) Regulations, 2011

published in Notification No. F.No. LAD-NRO/GN/2011-12/30/37715 in Gazette of India dated 14th December, 2011.

- (iii) The Securities and Exchange Board of India (Credit Rating Agencies) (Second Amendment) Regulations, 2011 published in Notification No. F.No. LAD-NRO/GN/2011-12/31/39022 in Gazette of India dated 27th December, 2011.
- (iv) The Securities and Exchange Board of India [KYC (Know Your Client) Registration Agency] Regulations, 2011 published in Notification No. F.No. LAD-NRO/GN/2011-12/29/36772 in Gazette of India dated 2nd December, 2011.
- (v) The Securities and Exchange Board of (Buy-Back of Securities) (Amendment) Regulations, 2012 published in Notification No. F.No. LAD-NRO/GN/2011-12/36/3187 in Gazette of India dated 7th February, 2012.
- (vi) The Securities and Exchange Board of (Issue of Capital and Disclosure Requirements) (Amendment) Regulations, 2012 published in Notification No. F.No. LAD-NRO/GN/2011-12/34/2499 in Gazette of India dated 30th January, 2012.
- (vii) The Securities and Exchange Board of (Issue of Capital and Disclosure Requirements) (Second Amendment) Regulations, 2012 published in Notification No. F.No. LAD-NRO/GN/2011-12/35/3186 in Gazette of India dated 7th February, 2012.

(Placed in Library, See No. LT –6688/15/12)

(12) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 31 of 2011-12) -Department of Revenue-Customs for the year ended March, 2011 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT –6689/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Power Finance Corporation Limited and the Ministry of Power for the year 2012-2013.

(Placed in Library, See No. LT –6690/15/12)

(2) A copy of the Energy Conservation (Inspection) Amendment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 645(E) in Gazette of India dated 26th August, 2011 under sub-section (1) of Section 59 of the Energy Conservation Act, 2001.

(Placed in Library, See No. LT –6691/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY):

Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtrasant Tukdoji Regional Cancer Hospital and Research Centre, Nagpur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtrasant Tukdoji Regional Cancer Hospital and Research Centre, Nagpur, for the year 2009-

2010.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT –6692/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Medical Research, New Delhi, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT –6693/15/12)
